

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Miscellaneous Application No.200/01180/2018

(in OA 200/01124/2016)

Jabalpur, this Thursday, the 22nd day of November, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India through the Secretary, Ministry of Defence, South Block, Government of India, New Delhi – 110001.
2. Chairman, Ordnance Factory Board, Ayudh Bhawan, 10-A, SK Boss Road, Kolkata – 700001.
3. Senior General Manager, Ordnance Factory Khamaria, Jabalpur – 482005.
4. Principal Director, National Academy Defence Production, Ambajhari, Nagpur - 440021

-Applicants

(By Advocate – Shri S.K. Mishra)

V e r s u s

Ajay P. No.847750, aged about 29 years, S/o Shri Rajendra Singh, Occupation – Chargeman OFK, Jabalpur, R/o Quarter No.148 W, Type-IV, West Land Khamaria, Jabalpur – 482005.

-Respondent

O R D E R (O R A L)

By Navin Tandon, AM.

This MA has been filed by the applicants (respondents in OA) seeking further two months' time to comply with our order dated 30.07.2018 passed in Original Application No.200/01124/2016.

2. In view of the reasons assigned in Para 4 of the MA, we allow applicants further two months' time from today to comply with our order dated 30.07.2018 in Original Application No.200/01124/2016.

3. MA is disposed of accordingly.

(Ramesh Singh Thakur)
Judicial Member

am/-

(Navin Tandon)
Administrative Member